



2026:AHC:17410-DB

## HIGH COURT OF JUDICATURE AT ALLAHABAD

### CRIMINAL APPEAL No. - 332 of 1994

Raghuvir

.....Appellant(s)

Versus

State

.....Respondent(s)

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|---------------------------|---|----------------|
| Counsel for Appellant(s)  | : | P.C.Srivastava |
| Counsel for Respondent(s) | : | A.G.A.         |

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#### Court No. - 46

**HON'BLE SIDDHARTH, J.**

**HON'BLE JAI KRISHNA UPADHYAY, J.**

1. As per office report dated 28.08.2025, sole appellant, namely, Raghuvir, has reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith a copy of this order to the court concerned.

**(Jai Krishna Upadhyay,J.) (Siddharth,J.)**

**January 22, 2026**

Kumar Manish